

**HIGH COURT OF SIKKIM
GANGTOK**

No. 2.../HCS

Dated: 25/4/23

C-I-R-C-U-L-A-R

The Hon'ble, the Chief Justice, High Court of Sikkim has been pleased to fix the remuneration of Reporters for Sikkim Law Reports(SLRs) publication, at the rate of ₹500/- (Rupees five hundred) only per reportable judgment/order, with immediate effect.

By Order,

sd/-

(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Memo No.: 908-21/HG
Date: 25/4/23
Copy to:

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. Ms. Yangchen D. Gyatso, Advocate.
5. Ms. Priyanka Chettri, Advocate.
6. The Director, Treasury, Pay & Accounts Office, Government of Sikkim.
7. Accounts Section, High Court of Sikkim.
8. All Section In-charge, High Court of Sikkim.
9. Guard File, and
10. File.


Registrar(Judicial Service)